

Annexure-1
RAMAKRISHNA HOUSING PRIVATE LIMITED
CIRP COMMENCED ON OCTOBER 28, 2022;
LIST OF CREDITORS AS ON FEBRUARY 20, 2023

LIST OF SECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| NIL | | | | | | | | | | | | | |

For Ramakrishna Housing Private Limited

Sriram Parthasarathy
Interim Resolution Professional
IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895